

Format for quarterly compilation of data:

HIGH COURT OF SIKKIM

CASES INSTITUTED AND DISPOSED IN THE THIRD QUARTER OF THE YEAR 2022

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ. + CrI)
High Court of Sikkim	III	137	41	178	22	08	30	28	16	44	131	33	164

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (III Qtr.)	Total Working Strength (III Qtr.)	Vacancy
03	03	Nil

Verified by:
11/10/2022
DEPUTY REGISTRAR (JudL)
High Court of Sikkim
Gangtok

